

Central Administrative Tribunal
Principal Bench, New Delhi

CP No.171/2019 in OA No.3860/2018

New Delhi, this the 07th day of October, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr. Pradeep Kumar, Member (Administrative)

Hem Raj
S/o Sh. Gopal Datt.
R/o A-341, Pradhan Enclave, Burari,
New Delhi-110084.

-Applicant

(By Advocate: Present None)

Versus

1. Sh. Binay Bhushan,
Directorate of Education,
Old Secretariat, Delhi-54.
2. Sh. Dinesh Kumar Gondya,
Directorate of Education, Planning Branch,
1st Floor, Patrachar Vidhalaya Building,
Timarpur, Delhi.
3. Sh. Y.K. Sharma (Principle)
Govt. Sarvodaya Vidhalaya,
Lancer Road, Delhi-54

- Respondents

(Present: Mr. Rohit Bhagat alongwith Mr. Saurabh Chadda)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

In view of the order dated 6.5.2019 passed by the respondents, this CP is closed and notices issued to the respondents are discharged.

(Pradeep Kumar)
Member(A)

(S.N. Terdal)
Member (J)